

**Central Administrative Tribunal
Principal Bench**

OA 3818/2015
MA 3485/2015

this the 14th day of October, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

1. R.T.Mane
S/o Late T.L.Mane
Aged about 37 years
R/o EWS-405, Saraswati Nagar
Bhopal
Working as F/Man
2. Ashok Kumar Saini
S/o Makundi Lal
Aged about 42 years
R/o 1/8, SSB, CSD, Colony
Bhopal
Working as MT Cleaner
3. Ramesh Chandra
S/o Shri Leeladhar Dhonidhyal
Aged about 49 years
R/o LTG-2, Saraswati Nagar, Bhopal
Working as Mali
4. Vijay Kumar
S/o Late Nathu Ram
Aged about 48 years
R/o 1/14, SSB, CDS Colony
Bhopal
Working as F/Man
5. Mohan Maity
S/o Shri Vishabnath Maity
Aged about 41 years
R/o 1/3, SSB, CDS Colony, Bhopal
Working as F/Man

6. Mohan Singh
S/o Shri Shyamlal
Aged about 51 years
R/o 1/17, SSB, CDS Colony
Bhopal
Working as Peon

7. Hawa Singh
S/o Late Pahlada Ram
Aged about 47 years
R/o 1/22, SSB, CDS Colony
Bhopal
Working as Safaiwala

8. Rajesh Kumar Boyath
S/o Late Kalu Ram
Aged about 47 years
R/o 1/23, SSB, CDS Colony
Bhopal
Working as Safaiwala

9. Rajesh Kumar Kalbande
S/o Shri Pralhad Kalbande
Aged about 47 years
R/o 1/16, SSB, CDS Colony
Bhopal
Working as Peon

10. Satish Chand
S/o Shri Kiran Pal
Aged about 46 years
R/o VPO Bhood Baral
Distt. Meerut
Working as Peon

11. Mohan Singh
S/o Daler Singh
Aged about 45 years
R/o Village Bandral, Tehsil
Ramgarh, District Samba
Jammu & Kashmir
Working as Peon

12. Rach Pal
S/o Shri Samanti Lal
Aged about 48 years
R/o Village Sarai, PO Kachhla
District Budaun, UP
Working as Safaiwala
13. Paras Ram
S/o Late Fimu Ram
Aged about 53 years
R/o Village Chatha Gujran
Tehsil Marh, District Jammu
Jammu & Kashmir
Working as Peon
14. Sudarshan Kumar
S/o Shri Sain Das
Aged about 44 years
R/o Village Bhalwal Brahamana
Tehsil Akhnoor, District Jammu
Jammu & Kashmir
Working as Peon
15. Bhupinder Kumar
Shri Tara Chand
Aged about 41 years
R/o Village Rara, Tehsil Samba
District Samba
Jammu & Kashmir
Working as Peon
16. Jamble Zangbo
Shri Chherring Dimdul
Aged about 52 years
R/o Village Chichong, PO Lossar
Tehsil Spiti, District Lahul Spiti
Himachal Pradesh
Working as Chowkidar
17. Bharat Singh
S/o Shri Dawan Singh
Aged about 39 years
R/o Village Pinglow, Tehsil Garur
District Bageshwar, U.K.
Working as MT Cleaner

18. Saroj Kumar Behura
S/o Shri Kishan Chand Behura
Aged about 49 years
R/o H.No.435, Type-2, NH-4
NIT Faridabad (Haryana)
Working as Mali

19. Smt Usha
W/o Shri Gajraj Singh
Aged about 49 years
R/o H.No.106, Gali No.02
In Enclave Nanagla Road
Faridabad (Haryana)
Working as Peon

20. Smt. Bama Devi
W/o Rajinder Singh Bisht
Aged about 59 years
R/o VPO Sirkot, Tehsil Srinagar
District Pauri Garhwal, UK
Working as Made Servant

21. Raj Kumar
S/o Shri Behari Lal
Aged about 45 years
Village Kothey Sainia, PO
Rehal, Tehsil Bishnath
District Jammu
Jammu & Kashmir
Working as Safaiwala

22. Kamal Kumar
S/o Shri Madan Lal
Aged about 45 years
R/o Village Tarore
Tehsil & District Samba
Jammu & Kashmir
Working as Nursing Assistant

23. Surinder Singh Chib
S/o Shri Sardar Singh
Aged about 45 years
R/o Village Digiana, PO Gangyal
Tehsil & Distt. Jammu

Jammu & Kashmir
Working Nursing Assistant

24. Ram Babu
 S/o Shri Mashi Ram
 Aged about 50 years
 R/o H.No.06, Gali No.01
 Block -A, Faridabad (Haryana)
 Working as Farash

25. Munna Lal
 S/o Shri Kaniya Lal
 Aged about 52 years
 R/o Village Nirman Mahulla Navgoun
 Chhatorpur
 Madhya Pradesh
 Working as Mali

26. Sunder Pal
 S/o Shri Bishwamber Singh
 Aged about 42 years
 R/o Village Badghaun, PO Gangot
 District Saharanpur, UP
 Working as Peon

27. Shyam Bahadur Sonar
 S/o Shri D.Bahadur Sonar
 Aged about 42 years
 R/o Cold Storage near MP School
 District Balrampur, UP
 Working as Chowkidar Applicants

(By Advocate:Shri Ramesh Rawat for Shri Sudarshan Rajan)

Versus

UOI & Ors. through

1. The Secretary
 Govt. of India
 Ministry of Home
 North Block, New Delhi
2. The Director General
 Sashastra Seema Bal
 East Block

R.K.Puram
New Delhi 11- -66

3. The Secretary
Department of Expenditure
Ministry of Finance
North Block
New Delhi Respondents

ORDER (Oral)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

Heard both sides.

2. MA No.3485/2015 filed for joining together is allowed.
3. The applicants, who are working under the 2nd respondent-Sashastra Seema Bal, filed the present OA seeking the following reliefs:-

- "(a) Direct the respondents to grant a Grade pay of Rs.2000 to the applicants or in the alternative
Direct the respondents to consider the case of the applicants and dispose off their representations in line with the decision of this Hon'ble Tribunal in OA No.2511 of 2014.
- (b) As a consequence of prayer (a) direct the respondents to pay the arrears of pay and allowances to the applicants in view of the increase in the pay and allowances and grant consequential benefits like upgradation in terms of ACP/MACP as the case may be to the applicants
- (c) Pass such other further order or orders as this Hon'ble Court may deem fit and proper in the facts of the case and in the interest of justice."

4. It is also submitted that identical relief has already been granted to similarly situated persons by this Tribunal in OA No.2511/2014 on 28.07.2014 (Annexure A-7) and in spite of representations made by the applicants, the respondents have neither granted similar relief nor passed any order thereon till date.

5. In the circumstances, the OA is disposed of, without going into the merits of the case, by directing the respondents to consider the representation of the applicants (Annexure A-1 dated 12.03.2014) keeping in view the decision in OA No.2511/2014 dated 28.07.2014, if applicable to them, and pass appropriate reasoned and speaking order thereon within 90 days from the date of receipt of this order, in accordance with law.

No order as to costs.

Let a copy of the O.A., be enclosed to this order.

(P.K.BASU)
MEMBER(A)

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(V.Ajay Kumar)
MEMBER (J)